

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).29016/2012

(From the judgement and order dated 31/08/2012 in CMWP No.754/2012 of The
HIGH COURT OF JUDICATURE AT ALLAHABAD)

DWARIKESH SUGAR INDUSTRIES LTD.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(With appln(s) for permission to file synopsis and list of dates,interim
Relief,PERMISSION TO FILE VOLUME-II,permission to place addl. documents on
record,permission to file additional documents,PERMISSION TO FILE
ADDITIONAL AFFIDAVIT,exemption from filing O.T. and prayer for interim
relief and office report)

Date: 21/02/2014 This Petition was mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE RANJAN GOGOI
HON'BLE MR. JUSTICE N.V. RAMANA

For Petitioner(s) Ms. Sonali B.Adv.

M/S. Parekh & Co.,Adv.

For Respondent(s) Mr. Ardhendumauli Kumar Prasad,Adv.

Mr. Kabir Dixit,Adv.

Mr. Prateek Dwivedi,Adv.

UPON being mentioned the Court made the following

O R D E R

List on 4th March, 2014 before an appropriate Bench.

[Madhu Bala]
Court Master

[Savita Sainani]
Assistant Registrar